

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. No.45 of 1997  
(C.O. No.10590-W/85)

Date of order; 20.2.1998

Present: Hon'ble Dr. B.C. Sarma, Administrative Member  
Hon'ble Mr. D. Purakayastha, Judicial Member

Mrityunjoy Saha, s/o  
Late Satya Ranjan Saha,  
residing at 171/1/1A, Rash Behari Avenue  
Calcutta-19

VS

1. Union of India, through the  
Secretary,  
Department of Science and Technology  
New Delhi

2. The Director,  
National Atlas Thematic & Mapping Organisation  
Govt. of India  
Department of Science and Technology,  
50A, Gariahat Road,  
Calcutta-19

3. The Senior Administrative Officer  
National Atlas Thematic & Mapping Organisation  
50A, Gariahat Road, Calcutta

4. The Director,  
Staff Selection Commission,  
Eastern REgional Centre,  
Old Assembly Building (Ground Floor)  
5,k Esplanade Row West,  
Calcutta-1

5. The Regional Director,  
Staff Selection Commission,  
Department of Personnel & Administration,  
Ministry of Home Affairs,  
5, Esplanade Row West,  
Calcutta-1

6. The Under Secretary to the Govt. ofg  
India, Ministry of Education and  
Youth Services,  
New Delhi

... Respondents

For the Applicant : NOne

For the REspondents: Mr. S.K. DUTTA, counsel  
Mrs. K. Banerjee, counsel for S.S.C.  
O R D E R

When the matter was called for the second time at 12:55  
PM none appears for the applicant . The applicant himself was also  
not present. We find that after the matter was transferred from the  
High Court to the Tribunal a notice was sent to all the parties  
intimating the next date of hearing, but despite that none appears

Contd...2/-